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DELHI LEGISLATIVE ASSEMBLY
Bulletin Part-I
(Brief summary of proceedings)
Monday, 28th May, 2012/ Jyestha 07, 1934 (Saka)

</div>

No. 73

2.00 PM   Dr. Yoganand Shastri, Hon'ble Speaker in Chair

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NATIONAL SONG-VANDE MATARAM

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1.	2.04 PM	**Obituary Reference:**

The House made obituary reference to Dr. P.C Kaushik, Ex-Metropolitan Councillor & Ex-Member of Second Delhi Legislative Assembly and observed one minute silence as a mark of respect for the departed soul.

2.   2.10 PM   The Chair welcomed Shri Vijay Jolly, Ex-Member of Delhi Legislative Assembly for his presence in the LG Gallery.

3.   2.11 PM   Prof. Vijay Kumar Malhotra, Leader of Opposition sought to know about the decision taken on the notice of Adjournment Motion given by him under Rule-59 regarding shortage of water in Delhi.
The Chair ruled that matters of urgent public importance can only be raised under adjournment motion. He stated that in the Practice & Procedure of Parliament by Kaul & Shakdher, it has been clearly mentioned that, *"A matter is urgent only if it of very recent occurrence and a matter which has been continuing for some time cannot be raised through an adjournment motion. Similarly a matter which can be raised under any other procedural device, viz., questions, half-an-hour discussion etc. cannot be raised through an adjournment motion."*
Hon'ble Speaker further stated that the Members can express their views on this issue while participating in the debate on the Budget which will last for 04 days. The Chair did not allow the Adjournment Motion.

4.   2.13 PM   The Members of Bhartiya Janta Party were not satisfied with the ruling of the Chair.
They stood up on their seats and started raising slogans against the Government and came in the well of the House.
Pandemonium in the House.
The Chair directed Sh. Subhash Sachdeva, Hon'ble Member of BJP to withdraw from the House for his disorderly conduct and asked the Marshals to carry out his direction.

5.   2.16 PM   **Question Hour:**   Starred question No.1 was asked and replied. Replies to starred question No. 02 to 20 & un-starred questions No. 01 to 95 were placed on the table.

6.   2.17 PM   **Pandemonium in the House continued...**

7.   2.18 PM   **The Chair adjourned the House for 20 minutes due to disturbance in the proceedings.**

8.   2.38 PM   **House reassembled.**
Hon'ble Speaker in Chair.

9.   2.39 PM   The Members of Bhartiya Janta Party again came in the well of the House and stood up around the Chair of Hon'ble Speaker and started raising slogans.
Pandemonium continued.....

10.   2.40 PM   **The Chair adjourned the House upto 3.00 PM due to continued disturbance in the proceedings.**

11.	3.01 PM	**House reassembled.** **Hon'ble Speaker in Chair.**
12.	3.02 PM	**Special Mention (Rule 280):** Following Member raised matter under Rule 280: 1. Shri Veer Singh Dhingan The other 08 Members did not raise their matter despite opportunity given by the Chair.
13.	3.07 PM	**Presentation of Reports:** 1. Shri Kanwar Karan Singh presented the Tenth Report of **Business Advisory Committee**. 2. Shri Kanwar Karan Singh presented the Tenth Report of Committee **on Private Members Bills & Resolutions**.
14.	3.08 PM	**Introduction of Bill:** Smt. Sheila Dikshit, Hon'ble Chief Minister introduced **"The Indira Gandhi Delhi Technical University for Women Bill, 2012 (Bill No. 05 of 2012)** with the leave of the House.
15.	3.10 PM	**House adjourned for tea break till 4.00 PM.**
16.	4.08 PM	**House reassembled.** **Hon'ble Speaker in Chair.**
17.	4.09 PM	**BUDGET (2012-2013)** **1.** Smt. Sheila Dikshit, Hon'ble Chief Minister delivered her Budget Speech.
18.	5.19 PM	**Members of Bhartiya Janta Party walked out from the House.**
19.	5.20 PM	**Budget speech continued...**
20.	5.23 PM	**2.** Smt. Sheila Dikshit, Hon'ble Chief Minister presented Annual Budget for the financial year 2012-13. **3. Presentation of Demands for Grants:** Hon'ble Chief Minster presented the Demands for Grants for the Financial Year 2012-13.
21.	5.24 PM	**House adjourned upto 2.00 P.M. on 29th May, 2012.**

Delhi   **P.N. Mishra**
28th May, 2012   **Secretary**